

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 425  
IA/1195/ND/2023, IA/718/ND/2024 IN  
IB/2504/ND/2019

**IN THE MATTER OF:**

M/s Arun Enterprises	...	Applicant
Versus		
M/s Mansfield Cables Company Ltd	...	Respondent

**Under Section 7 of IBC, 2016.**

**Order delivered on 03.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Ankit Sansnwal  
For the Respondent :  
For the IRP : Adv. Vinod Chaurasia

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **06.06.2024**.

Sd/-  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**